

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Civil Appeal No(s). 7167/2012

M/S THE INDURE P.LTD., GHAZIABAD

Appellant(s)

VERSUS

STATE OF U.P. & ANR

Respondent(s)

Date : 15/07/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay ,Adv.

For Respondent(s)

Mr. Rajeev Dubey, adv.
Mr. Ravi Prakash Mehrotra ,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel Ms. Rashmi Singh appears on behalf of the appellant. She states that the erstwhile advocate representing the appellant has been appointed as the Standing Counsel for the State of U.P. and cannot therefore, appear in this case. This is taken on record. She seeks and is given six weeks time to file the fresh vakalatnama.

The original record has not been received from the High Court.
A reminder shall be issued.
List again on 12.09.2014.

(M K HANJURA

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Signature Not Verified

Registrar

Digitally signed by
Sushma Kumari Bajaj
Date: 2014.07.17

SB
15:57:13 IST
Reason: